

Item-13

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4.4.2003

MA-479/2003 /N

MA-480/2003

OA-2970/2002

Present: Applicant in person.

Shr Vijay Pandita,
Counsel for respondents.

Respondents have filed MA-479/03

seeking extension of time to comply with the order. Since the applicant has no objection,

MA is allowed. Time is extended up to

28-4-2003. No further time shall be granted.

MA-480/03 filed for condonation of delay is allowed and also disposed of.

Accordingly both the MAs no. 479/03 and 480/03 stands disposed of.

(Kuldip Singh)

MCD